

Annexure – 4

Name of the corporate debtor: OJAAN REALTY PRIVATE LIMITED ; Date of commencement of CIRP : 01.07.2026, List of creditors as on 30.08.2026.

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

SL. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1	PASHUPATI FACILITY AND MANAGEMENT SERVICE PRIVATE LIMITED	14.07.2026	2,22,07,500	1,77,47,308	Unsecured financial creditor by way of invoking corporate guarantee	1,77,47,308	No	79.91	-	-	4460192	-	Interest portion of Rs.44,60,192 is rejected due to excess interest charged as compared to loan agreement
2.	SUNGROWTH COKE PRIVATE LIMITED	14.07.2025	4460901	4460901	Unsecured financial creditor	Nil	No	20.09	-	-	0	-	Claim admitted after verifying the bank statement
		Total	26668401	22208209		1,77,47,308		100	-	-	4460192		